

Annexure-5

Name of the corporate debtor: AASCAR FILM PRIVATE LIMITED; Date of commencement of Liquidation: 21st April 2021;
List of stakeholders as on: 28-02-2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Joint Commissioner of CGST AND Central Excise	-	22-06-2021	28,63,13,747	28,63,13,747	Statutory Dues	-	-	97.57%	-	-	-	-	The claim form dated 29-04-2021 was rejected by the Liquidator as it was submitted belatedly. Hence, an application was filed by the Assistant Commissioner of CGST and Central Excise for condoning the delay in submission of claim and to consider the claim with the Hon'ble NCLT and the same was allowed by the Tribunal vide its Order dated 27-09-2021. Accordingly the claim form has been verified and admitted.
2	Employees State Insurance Corporation	-	11-08-2021	71,34,568	71,34,568	Statutory Dues	-	-	2.43%	-	-	-	-	The claim form dated 09-08-2021 was rejected by the Liquidator as it was submitted belatedly. Hence, an application was filed by the Employees State Insurance Corporation (ESIC) for condoning the delay in submission of claim and to consider the claim with the Hon'ble NCLT and the same was allowed by the Tribunal vide its Order dated 30-11-2021. Accordingly the claim form has been verified and admitted.
Total				29,34,48,315	29,34,48,315				100.00%					